

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S MAGIC INFO SOLUTIONS PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|---|--|
| 1. | Name of corporate debtor | M/s Magic Info Solutions Private Limited |
| 2. | Date of incorporation of corporate debtor | 21.05.2006 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013 |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U70100DL2006PTC149035 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | D-13 Defence Colony New Delhi-110024 |
| 6. | Insolvency commencement date in respect of corporate debtor | 05.09.2019, being date of order passed by Hon'ble NCLT (Order received by IRP on 14.09.2019). |
| 7. | Estimated date of closure of insolvency resolution process | 03.03.2020 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | D-32, East of Kailash, New Delhi – 110065 magicinfo.cirp@gmail.com |
| 11. | Last date for submission of claims | 28.09.2019 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Allotee under real estate project |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | <ol style="list-style-type: none">1. Mr. Manoj Kumar Singh IP Registration no. : IBBI/IPA-003/IP-N00050/2017-18/10443 Address: 203, 2nd Floor, 10 Sikka Complex Community Centre, Preet Vihar, New Delhi, Delhi , 110092 e-mail: cma.msingh@gmail.com2. Mr. Mukul Kumar IP Registration no. : IBBI/IPA-001/IP-P01670/2019 -2020/12642 Address: D-3/1304, The Legend,,Sushant Lok Phase 3, ,Sector 57, Gurgaon,Haryana ,122011 e-mail: adv.mk Singh@gmail.com3. Mr. Shyam Arora IP Registration no. : IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, National Capital Territory Of Delhi ,110019 e-mail: arora.shyaam@yahoo.com |

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| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link : https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001 |
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Magic Info Solutions Private Limited** on 05.09.2019.

The creditors of **M/s Magic Info Solutions Private Limited**, are hereby called upon to submit their claims with proof on or before 28.09.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under real estate project of the Corporate Debtor] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : **Gaurav Katiyar**

Date : 16.09.2019

Place : New Delhi